

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 1255/2016

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PREM PAL

Respondent(s)

Date : 24-10-2017 This appeal was called on for hearing today.

For Appellant(s) Ms.Sakshi Kakkar,Adv.
Mr.Rajiv Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder to the Trial Court for original records.

List the matter again on 05.12.2017.

SANJAY PARIHAR
Registrar

SB